

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD SPECIAL BENCH – 1
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-04-2024 AT 02:30 PM

CP No. 09/241/HDB/2024
u/s. 241 of Companies Act

IN THE MATTER OF:

M/s. Giridhari Homes Pvt Ltd

...Petitioner/s

AND

M/s. Kancharla & Giridhari Homes & 13 others

...Respondent/s

C O R A M:-

SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Learned Counsel Mr Parameshwar Reddy, for Respondent Nos 1,2,3 and 7 present through Video Conference.

Learned Counsel Mr Naresh Kumar Sangam, for Respondent Nos 5,6,11 and 13 present through Video Conference.

Counter on behalf of the respondents be filed before next date of hearing with the advance copy to be served to the other side. Matter adjourned to 06.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)